GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4205 ANSWERED ON:18.08.2000 COMPLAINTS RECEIVED BY SEBI CHANDRAKANT BHAURAO KHAIRE

Will the Minister of FINANCE be pleased to state:

- (a) the number of complaints received by the Security and Exchange Board of India (SEBI) from small investors/shareholders of companies during the year 1999;
- (b) the number of cases in which the shareholders were satisfied with the action taken by SEBI; and
- (c) the steps begin taken to streamline the working of grievances resolving machinery of SEBI, so that the problems of small shareholders are resolved expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (BALASAHEB VIKHE PATIL)

- (a) & (b): The Securities and Exchange Boardof India (SEBI) has intimated that during 1999-2000, ithas received a total of 98,605 complaints from investors, including small investors, against companies. During the same period, a total of 1,46,553 complaints were redressed by companies pursuant to efforts made by SEBI. The resolved grievances include those brought forward from the previous year.
- (c) SEBI has intimated that at present under theinvestors' grievances redressal mechanism established by it, complaints received by SEBI from investors are acknowledged and a reference number is sent to the complainant. These complaints are taken up with the companies concerned for appropriate redressal.